

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A No 184/19 & IA 769/19 (IA 769/19 – For Interim relief)	CLP Wind Farms (India) Pvt. Limited Vs. M.P. Power Management Company & Anr.	1152/2019 Dated 11/03/2019	09/05/2019		16/05/2019 Court - I
02.	IA 770/19 in DFR No 1842/19 (IA 770/19 – Delay in filing)	Odisha Power Generation Corporation Limited Vs. Central Electricity Regulatory Commission & Ors.	1842/2019 Dated 22/04/2019	10/05/2019		21/05/2019 (As request by Ld. Counsel) Court - I
03.	IA 772/19 in DFR No 1140/19 (IA 772/19 – Delay in filing)	Punjab State Power Corporation Limited Vs. M/s. Mytrah Aadhya Power Pvt. Ltd. & Ors.	1140/2019 Dated 08/03/2019	10/05/2019		16/05/2019 Court - I
04.	IA 773/19 in DFR No 1687/19 (IA 773/19 – Delay in filing)	Haryana Power Purchase Centre Vs. Haryana Electricity Regulatory Commission & Anr.	1687/2019 Dated 08/04/2019	10/05/2019		16/05/2019 Court - I
05.	A No 185/19 & IA 993/19 (IA 993/19 – For Interim relief)	Shri Rama Shankar Awasthi Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	1404/2019 Dated 25/03/2019	13/05/2019	Parinay Deep Shah for R-3	20/05/2019 Court – I
06.	IA 774/19 in DFR No 1865/19 (IA 774/19 – Leave to file the appeal)	M/s. SKS Power Generation (Chhattisgarh) Limited Vs. Power Grid Corporation of India Limited & Ors.	1865/2019 Dated 22/04/2019	13/05/2019		20/05/2019 Court - I
07.	IA 994/19 in DFR No 1481/19 (Delay in filing)	M/s. Aryan MP Power Generation Pvt. Ltd. Vs. Central Electricity Regulatory Commission & Anr.	1481/2019 Dated 27/03/2019	13/05/2019		20/05/2019 Court - I
08.	IA 777/19 in DFR No 1858/19 (IA 777/19 – Leave to file the appeal)	Corporate Power Limited Vs. Power Grid Corporation of India Limited & Ors.	1858/2019 Dated 22/04/2019	14/05/2019		20/05/2019 Court - I

09.	IA 780/19 in DFR No 1927/19 (IA 780/19 – Delay in filing)	Jindal India Thermal Power Limited Vs. Power Grid Corporation of India Limited & Ors.	1927/2019 Dated 24/04/2019	14/05/2019		20/05/2019 Court - I
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**Sd/-
Dy. Registrar**

Dated: 14/05/2019